

- (3) Shri Manubhai,
- (4) Shri B. Venkatesh,
- (5) Shri B. Srinivas,
- (6) Shri T. Srinivasa Setty,
- (7) Shri Chaganraj,
- (8) Shri S. R. Anantharajiah,
- (9) Shri V A Honappa Setty,
- (10) Shri Ullal Mohammad,
- (11) Shri J. B. Parekh,
- (12) Shri M. M. Abdul Khader,
- (13) Shri T. K. Mohammed,
- (14) Shri Bhalechand.

Information, in respect of persons arrested under the Customs Act is being collected and will be laid on the table of the House

(b) The following persons are absconding and have not been detained yet —

- (1) Shri Rickubchand,
- (2) Shri Champalal,
- (3) Shri S. Mohanlal,
- (4) Shri P. Devichand,
- (5) Shri Kapi Mohamad,
- (6) Shri T. A. Badruddin,
- (7) Shri C. Mohammad A. I.
- (8) Charles Sequiera,
- (9) Shri Dali Chand,
- (10) Shri P. Mohanlal

Allegations against Collector of Central Excise, Madras

2661 SHRI JYOTIRMOY BOSU: Will the Minister of FINANCE be pleased to state.

(a) whether he received a memorandum, dated the 17th October, 1974 containing allegations of corruption, irregularities and malpractices against Collector of Central Excise, Madras;

(b) whether according to the said memorandum, loss of revenue to Government, on account of misuse of power and malpractices by the said officer, amounts to about Rs. 36 lakhs;

(c) if so, the nature of the allegations;

(d) whether any investigations were conducted into them; and

(e) if so, the findings thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):

(a) No Sir

(b) to (e). Does not arise.

Generalised System of Preferences for Imports in E.E.C. Countries

2662. SHRI BIRENDER SINGH RAO Will the Minister of COMMERCE be pleased to state.

(a) whether India has urged that the generalised system of Preferences (G.S.P.) for imports in EEC countries should be operated for a period of 2-3 years instead of one year as at present;

(b) what advantages are likely to accrue with this change, and

(c) what is the reaction of EEC to India's suggestion?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): Yes, Sir

(a) At present the scheme is announced every year. This gives rise to an uncertainty in the minds of the traders about the availability of benefits under the GSP in regard to specific products. The introduction of the scheme for a few years at a time will remove this uncertainty.

(c) The Community have not indicated their response to our suggestion.